

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SHRIVALLABH PITTIE SOUTH WEST INDUSTRIES LIMITED OPERATING IN
MANUFACTURING OF COTTON YARN AT JHALAWAR RAJASTHAN AND RAMNAD
TAMIL NADU**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|--|---|
| 1. Name of the corporate debtor along with PAN/ CIN/ LLP No. | Shrivallabh Pittie South West Industries Limited CIN: U17120MH1993PLC073419 |
| 2. Address of the registered office | 97, Maker Tower 'F' Cuffe Parade, Mumbai, Maharashtra – 400005. |
| 3. URL of website | - |
| 4. Details of place where majority of fixed assets are located | Jhalawar: SP-3 Industrial Area, Dhanodi Jhalrapatan Rajasthan Ramnad: S. F. No.: 6/1 (P), 6/2, 6/3 (P), 8/1, 8/2, 8/3, 8/4 (P), 8/5 (P), 9/1 (P), 9/3, 9/4, 10/1, 10/2, 10/3 (P). Thiruvadanaï Village, P.K Mangalam Panchayat, Ramnad District - 603 407 Other fixed assets are located at Coimbatore and Palani, Tamil Nadu |
| 5. Installed capacity of main products/ services | Jhalawar Unit: 1,50,000 spindles Ramnad Unit: 98,000 spindles |
| 6. Quantity and value of main products/ services sold in last financial year | The Company did not have any operations in the previous financial year |
| 7. Number of employees/ workmen | Nil |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | For further details write an email to irp.svpsouthwest@gmail.com |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | For detailed EOI and eligibility criteria, please write an email to irp.svpsouthwest@gmail.com |
| 10. Last date for receipt of expression of interest | 28 July 2024 |
| 11. Date of issue of provisional list of prospective resolution applicants | 07 August 2024 |
| 12. Last date for submission of objections to provisional list | 12 August 2024 |
| 13. Date of issue of final list of prospective resolution applicants | 22 August 2024 |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 27 August 2024 |
| 15. Last date for submission of resolution plans | 26 September 2024 |
| 16. Process email id to submit Expression of Interest | irp.svpsouthwest@gmail.com |



Avil Menezes

As Interim Resolution Professional of Shrivallabh Pittie South West Industries Limited

Authorization for Assignment valid till 27th November 2024

Registration No. IBBI/IPA-001/IP-P00017/2016-17/10041

Reg. Address: 106, 1st Floor, Kanakia Atrium 2,

Cross Road A, Behind Courtyard Marriott,

Chakala, Andheri East, Mumbai - 400093

Email: avil@caavil.com, irp.svpsouthwest@gmail.com

Date: 28.06.2024

Place: Mumbai